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Title: Introduction of 'The Prisons (Amendment) Bill, 2016. (Amendment of section 3, etc.).

SHRI MULLAPPALLY RAMCHANDRAN (VADAKARA): I beg to move for leave to introduce a Bill further to amend the Prisons Act, 1894.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Prisons Act, 1894."

The motion was adopted.

SHRI MULLAPPALLY RAMCHANDRAN : I introduce the Bill.

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15.49 ½ hours

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